

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 33/MP/2014

Subject : Dispute arising as a result of non furnishing of details by NTPC and DVC in terms of Regulation 21 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

Date of hearing : 27.11.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Tata Power Delhi Distribution Limited

Respondents : NTPC and others.

Parties present : Ms Chinmayee Chandra, Advocate, TPDDL
Shri Anurag Bansal, TPDDL
Ms. Shimpay Mishra, TPDDL
Shri M.G. Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Shri Rajnish Bhagat, NTPC
Shri Shyam Kumar, NTPC
Shri Vivek Kumar, NTPC
Shri A.K. Bishoi, NTPC
Shri A.K. Sil, DVC

Record of Proceedings

Learned proxy counsel for the petitioner submitted the petitioner has filed the IA seeking appropriate directions restraining the respondents from recovering the monthly increase in variable cost based on the fuel data (GCV and cost of fuel) with immediate effect.

2. Learned proxy counsel for the petitioner further submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Learned counsel for the respondent had no objection to the request.

3. After hearing the learned counsels for the parties, the Commission directed to issue notice to the respondents on the IA. The Commission directed the petitioner to serve copy of the IA on the respondents immediately. The respondents were directed to file their replies on IA by 15.12.2014 with an advance copy to the petitioner who file its rejoinder if any, on or before by 31.12.2014.

4. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. Replies and rejoinders filed after due date shall not be considered.

5. The petition with IA shall be listed for hearing on 15.1.2014.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**